

**Shri Shahnawaz Khan:** It all depends upon the civil authorities, because the actual disbursement is to be made by the Civil authorities and not by the Railways. We have placed a sum of Rs. 10 lakhs that is, the full value of the land, at their disposal. They have got to make payments.

**Shri Jasani:** Is it a fact that it is more than three years that the compensation has not yet been paid to them?

**Shri Shahnawaz Khan:** Yes, that is so. But as I have stated before, in the year 1951-52 and 1952-53 the Railway Authorities have placed the full amount of compensation at the disposal of the civil authorities and the dispersal is entirely in their hands and not with us.

**Shri Jasani:** Will the Railway authorities now see that the amount is paid soon to the landowners?

**Mr. Deputy-Speaker:** He has already said that it is in the hands of civil authorities like the Collector, etc.

**The Minister of Railways and Transport (Shri L. B. Shastri):** That matter will have to be taken up with the State Government.

#### CO-OPERATIVE SOCIETIES

**\*1000. Shri Jasani:** (a) Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1179 asked on the 15th December, 1952 and state whether the Report submitted by special officer, appointed for promoting the organisation of co-operative societies among the railway workers, has been examined by Government?

(b) If so, what steps have so far been taken by Government in the matter?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) and (b). The report is still under examination by the Railway Board.

**Shri Jasani:** What time will it take to complete the investigation?

**Shri Shahnawaz Khan:** The recommendations contain certain matters which are of very vital economic importance and therefore we cannot be hustled into taking a hasty decision.

**Shri Jasani:** What are the recommendations made by the special officer?

**Shri Shahnawaz Khan:** The recommendations made by the special officer

are under consideration of the Railway Board and I think it is premature to disclose them. As soon as we are in a position to do so full information will be placed on the Table of the House.

#### TELE-COMMUNICATION SYSTEM

**\*1002. Shri Lakshman Singh Charak:** (a) Will the Minister of Communications be pleased to state whether any officers from India were sent to U.K., U.S.A. and other countries to study the Tele-Communication System after the 15th August, 1947?

(b) How much money has been spent by Government during their stay abroad?

(c) Have any reports been submitted by them to Government and if so, do Government propose to lay on the Table of the House copies of the reports?

(d) When will the Tele-Communication System be used in India?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) The total amount spent in respect of officers deputed after 15th August, 1947 was approximately Rs. 2,17,500.

(c) Most of the officers were deputed for specialised training in workshops or training schools. They were not required to submit any reports to Government.

Reports from the remaining officers can be shown to the hon. Member or such other Members as are interested in them. These reports, however, are of a highly technical nature containing a wealth of scientific details, blue-prints, graphs, etc.

(d) Presumably, the Member wants to know how the special knowledge acquired by these officers is going to be utilised for the purpose of development of Tele-communication system in India. If so, the knowledge so acquired by these officers and officials is already being put to use for improving the tele-communication system in India.

**Shri S. C. Samanta:** May I know whether over and above sending persons outside, Government have borrowed any foreign experts for the improvement of the tele-printer system?

**Shri Raj Bahadur:** Not exactly for tele-printer, but for mechanisation of the telegraph system we asked for the aid of two experts and we are getting them.